

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
CAUSE LIST FOR 10/08/2018 (FRIDAY)**

S.No.	File No.	Case Particulars	Purpose
1	543	Ramesh and 68 others	Proper Orders
2	544	Vivek Wahal, Noida, Uttar Pradesh	Notice
3	466 (For review of order dated 23/02/2018 File No. 42)	Apoorva Promoter and Developers (Review Application)	Orders
4	467 (For review of order dated 23/02/2018 File No. 43)	Ramesh Kondiba Patil (Review Application)	Orders
5	468 (For review of order dated 23/02/2018 File No. 295)	Pranod Babulal Shah and Kishore Nandlal Shah (Review Application)	Orders

Completed